

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
OMKARA VIJAYALAKSHMI STRIPS PRIVATE LIMITED

The Corporate Debtor is engaged in the manufacture of galvanized steel tubes and pipes and other iron and steel products, including flat-rolled steel products and ERW precision tubes.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Omkara Vijayalakshmi Strips Private Limited PAN No. AACCO4588L CIN No – U74999AP2017PTC105361
2.	Address of the registered office	76-18-45, Plot No. 45, Iron Yard, Bhavanipuram, Vijayawada, Andhra Pradesh, India - 520012.
3.	URL of website	Not Applicable as no website of the CD exist
4.	Details of place where majority of fixed assets are located	The Company has its manufacturing unit situated at Survey No. 348, Muchenapalli Village (Vissannapeta-A Konduru Road) Reddigudem Mandal, Krishna District, Andhra Pradesh - 521215
5.	Installed capacity of main products/ services	Information is not currently made available to RP.
6.	Quantity and value of main products/ services sold in last financial year	Revenue reported in last available audited financials for the FY 2024-25 is Rs. 43.94 cr
7.	Number of employees/ workmen	Information is not currently made available to RP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be availed by sending a request to – omkaravijayalakshmicirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be availed by sending a request to – omkaravijayalakshmicirp@gmail.com
10.	Last date for receipt of expression of interest	14 th September 2026
11.	Date of issue of provisional list of prospective resolution applicants	21 st September 2026
12.	Last date for submission of objections to provisional list	26 th September 2026
13.	Date of issue of final list of prospective resolution applicants	02 nd October 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07 th October 2026
15.	Last date for submission of resolution plans	06 th November 2026
16.	Process email id to submit Expression of Interest	omkaravijayalakshmicirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is registered as an MSME.

Date: 28th August, 2026
Place: Vijayawada

In the matter of Omkara Vijayalakshmi Strips Private Limited
Sd/-

Mrs. Neha Jain Nemani
Resolution Professional

Reg. No: IBBI/IPA-001/IP-P-02465/2021-2022/13927

Correspondence Address of the Resolution Professional: 1601, Unicorn, Dattaji Salvi Marg,
Andheri West, Mumbai – 400053